

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 46 OF 2018 &
IA NO. 233 OF 2018 & IA NO. 35 OF 2019**

Dated : 03rd April, 2019

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sai Wardha Power Generation Ltd.	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishnan for R-1

Ms. Shruti Awasthi
Mr. Krishna Singh
Ms. Saroj Bala for R-2

ORDER

List the matter for hearing on **08.07.2019**, as requested by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
Pr/pk

(Justice N.K. Patil)
Judicial Member